

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1492
ANSWERED ON:02.12.2014
OLD AGE PERSONS BELOW POVERTY LINE
Chaudhary Shri Santokh Singh

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has an authentic data of old aged persons living below poverty line in the country;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government has conducted/proposes to conduct fresh surveys to ascertain the number of such persons and if so, the details and outcome thereof; and
- (d) the funds allocated by the Government during each of the last three years for the welfare of old aged persons, State/UT-wise?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

- (a) and (b): No authentic data regarding old aged persons living below poverty line in the country is available with this Ministry. However, as per information furnished by the Ministry of Rural Development, 2,22,02018 Senior Citizens are receiving pension under the Indira Gandhi Old Age Pension Scheme(IGNOAPS). Details of the number of beneficiaries reported under Old Age Pension Scheme State/UTs-wise during the last three years is at Annexure-I
- (c) As per the information furnished by the Ministry of Rural Development there is no proposal for conducting fresh surveys to ascertain the number of Old Age Persons below poverty line.
- (d) The Ministry of Social Justice & Empowerment is implementing the Scheme of Integrated Programme for Older Persons(IPOP) with the objective of improving the quality of life of senior citizens by providing basis amenities like shelter, food, medial care and recreation opportunities etc. The funds allocated during the last three years under the IPOP Scheme are at Annexure II.